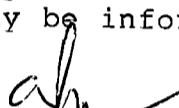
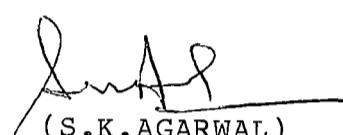


(9)

In The Central Administrative Tribunal
Jaipur Bench, Jaipur

RA No.8/2000 in RA No.2/2000 (OA No.585/96)
OA/TA/MP No.....199

.....Rishiraj Singh Tyagi.....Versus.....UOL & Ors.....

Date of Order	Orders
28.3.2000	<p>This is a Review Application filed under Section 22(3) of Administrative Tribunals Act against the Review Order passed by this Tribunal on 29.2.2000 in OA No.585/1996. As there is no provision to file a Review Application against the order passed in Review Application, therefore, this application is dismissed in limine. The applicant may be informed accordingly.</p> <p> (N.P. NAWANI) Adm. Member</p> <p> (S.K. AGARWAL) Judl. Member</p>